NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: IND/762/ (IB)/CB/2017 PETITION NUMBER

NAME OF THE PETITIONER(S) : EASTERN PLASTIX

NAME OF THE RESPONDENT(S) : SOUTHERN POLYPET PVT LTD

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016 UNDER SECTION

DESIGNATION ADVOCATE. **SIGNATURE** S.No. NAME (IN CAPITAL)

Mn. KALYAN JHABAK. REPRESENTATION BY WHOM

DA BELYRE

counsel for Applicant. 1. Ma. KALYAN JHABAK and M. JAISHKEE KUMDRI

Phno. 98840 36000

ORDER PASSED